

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 155 of 2013 &**  
**IA. Nos. 223 of 2013 & 40 of 2014**

**Dated : 11<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Indian Hotels Co. Ltd & Anr. ... Appellant(s)**

**Versus**

**Maharashtra Electricity  
Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Perna Priyadarshini  
Mr. Riwtrik Bhattacharya

Counsel for the Respondent(s) : Mr. Harinder Toor  
Ms. Gunjan Sinha Jain  
Mr. R.D. Patsute  
Mr. V. K. Patil (Reps.) for R.2

**ORDER**

We have heard Mr. Sitesh Mukherjee, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **17.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/ak*